

(c) if so, what action has been taken by Government to prevent this;

(d) whether there is any proposal to start a paper industry in Tamil Nadu;

(e) if so, whether it is a private sector or public sector industry; and

(f) the details thereof?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) The important raw materials for the paper industry are bamboo, hardwood and other forest based raw materials, supplemented by cereal straws, bagasse, waste paper and other secondary raw materials.

(b) and (c). Industrial Licences for units based on forest raw materials are issued only after ascertaining from the concerned State Governments whether raw material would be available on a sustained basis. Steps are also being taken to promote industry oriented plantations of fast growing pulpwood species and to encourage utilisation of secondary raw materials such as agricultural residues, bagasse, waste paper etc.

(d) to (f). An Industrial Licence has been issued to M/s. Tamil Nadu Newsprint and Papers Ltd., a State Government undertaking, for setting up a newsprint/paper project based on bagasse, with a capacity of 90,000 tonnes per annum at Salem Dt. in Tamil Nadu.

Increase in Electricity Tariff and Transport Fares

518. SHRI A. K. BALAN: Will the Minister of PLANNING be pleased to state how many States have recommended to the Planning Commission to increase the Electricity Tariff and revise transport fares in the next coming years in order to improve the economic viability of State Electricity Boards and Transport Corporations?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): The Planning Commission has not received such recommendations from any State Government. However, the State Governments are free to take such measures as they consider appropriate to improve the economic viability of State Electricity Boards and Road Transport Corporations and to augment the resources for the State Development Plans.

Setting up of Village Security Force to check Atrocities on Harijans

519. SHRI JAGPAL SINGH:

SHRI MOHANLAL PATEL:

SHRI NAVIN RAVANI:

SHRI TRILOK CHAND:

SHRI VIRDHI CHANDER JAIN:

SHRI B. V. DESAI:

SHRI VIJAY KUMAR YADAV:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether with a view to check atrocities on Harijans Government propose to set up village security force; and

(b) if so, the details of the decision taken, if any, by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) and (b). After the Sarhapur outrage, the Home Minister held a meeting with the Chief Minister of Uttar Pradesh regarding measures to be taken to prevent such crimes against the Scheduled Castes. The creation of a village Security Force in villages of areas prone to crimes against the Scheduled Castes was one of the ideas that came up. This is under further consideration and no decision has yet been taken.